## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 373 OF 2017 IN DFR NO. 2193 OF 2016

Dated: 18<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. Essar Power (MP) Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Ms. Shuchi Singh

Mr. Nirnay Gupta

## <u>ORDER</u>

At the request of learned counsel for the appellant, list the matter on **05.07.2017.** 

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/kt